

765, 1060 and 1083 respectively. The Commission does not make recruitment to the posts under the State Governments.

(b) and (c) As per information received from various Ministries/Departments, there is a backlog of vacancies reserved for OBCs to be filled up. Posts under the State Government are filled by the respective State Government only. A special recruitment drive to fill up backlog vacancies under Central Government reserved for Scheduled Castes, Scheduled Tribes and OBCs was launched in November, 2008 and some of the backlog vacancies filled up. Concessions like relaxation in upper age limit are given to candidates belonging to OBCs and there is general ban on de-reservation of reserved vacancies.

Financial fraud by NRIs

3267. SHRIMATI KUSUM RAI: Will the PRIME MINISTER be pleased to state:

(a) whether CBI has received complaints from the Ministry of Finance regarding financial frauds by NRIs, particularly with Bank of India, Osaka branch and Bank of Baroda, Hong Kong branch;

(b) if so, the details thereof, case-wise;

(c) the details of action taken by CBI in this regard so far, case-wise;

(d) whether CBI is aware of the fraud committed by M/s K.K. Maratz with Bank of Baroda, Hong Kong branch and Bank of India, Osaka branch;

(e) if so, the details thereof; and

(f) the action taken/proposed to be taken by CBI in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) No, Sir. No complaint has been received by CBI regarding 'Financial Fraud by NRIs' involving Bank of India, Osaka Branch and Bank of Baroda, Hong Kong Branch.

(b) to (f) Do not arise.

Selection of officers for JS/AS

3268. SHRI RAMA CHANDRA KHUNTIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Sixth Central Pay Commission had recommended that UPSC would select officers for manning posts of Joint Secretary and Additional Secretary under the Central Staffing Scheme;

(b) if so, the details of the recommendations;

(c) whether action has been taken by Government in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) and (b) Yes, Sir. The Sixth Central Pay Commission in Chapter 6.1.9 to 6.1.11 of its report recommended opening up of all the deputation posts under Central Staffing Scheme or outside it to all the eligible officers whether belonging to AIS or Group A Central Civil Services. To attain this end, all the posts filled by deputation Grade should be filled through an open selection process conducted by an independent agency. The function of the independent agency should be done by the UPSC by involving few outside experts in the relevant fields. All the applications for any specific post(s) shall be considered by the independent agency, which will shortlist few candidates for every upcoming vacancy on the basis of pre-defined transparent parameters. All the names of the candidates found to fulfill such prescribed criteria will then be sent to the concerned administrative ministry/department/organization who may thereafter select any candidate from that list.

(c) to (e) No action has been taken by the Government in this regard.

Recommendation of ARC for Senior Executive Service

3269. SHRI RAMA CHANDRA KHUNTIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Administrative Reforms Commission (ARC) has recommended for a Senior Executive Service for manning posts of Joint Secretary and Additional Secretary under the Central Staffing Scheme;

(b) if so, the details thereof;

(c) whether action has been taken by Government in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) and (b) The 2nd Administrative Reforms Commission (ARC) in its 10th Report titled "Refurbishing of Personnel Administration — Scaling New Heights" has mentioned that the ARC had considered all aspects of having a Senior Executive Service (SES) and on balance feels there is a case for a progressive approach to incorporation of certain features of a position-based SES model into the Civil Services in India. Some elements of this approach, *inter-alia*, could be to introduce competition in selection of officers at SAG and higher level, opening up of these posts to all existing services and allowing lateral entry. The Commission has suggested setting up of an independent Central Civil Services Authority to foster this approach.

(c) No, Sir.

(d) Does not arise.

(e) The matter is under consideration of the Government.